

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.2833**  
TO BE ANSWERED ON 12.03.2021

**JUVENILE JUSTICE (CARE AND PROTECTION OF CHILDREN) ACT, 2015**

2833. SHRI GNANATHIRAVIAM S.:  
SHRI SUNIL KUMAR SINGH:  
SHRI D.M. KATHIR ANAND:  
SHRI BHAGWANTH KHUBA:  
MS. PRATIMA BHOUMIK:  
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:  
SHRI PRATHAP SIMHA:  
SHRI SHIVAKUMAR C. UDASI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to amend the Juvenile (Care and Protection of Children) Act, 2015 and if so, the details thereof;
- (b) whether the Government maintains any data on pending cases in respect of any such juvenile in conflict with law under the Act, and if so, the details thereof, State/UT-wise;
- (c) whether the proposed amendments empower the District Magistrates to take care of all aspects of JJ Act and if so, the details thereof; and
- (d) whether the District Child Protection Units will function under the District Magistrates, if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Certain amendments in the Juvenile Justice (Care and Protection of Children) Act, 2015 are necessary to ensure greater involvement of the District Magistrate in effective implementation of the Act and delivery of child protection services.

As per the latest National Crime Record Bureau report, 2019, State-wise details of Juvenile cases pending at the end of the year is at **Annexure**.

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Annexure

**Annexure I referred to in reply to part (b) of the Lok Sabha Un-starred Question No. 2833 for 12.03.2021 raised by Shri Gnanathiraviam S., Shri Sunil Kumar Singh, Shri D.M. KathirAnand, Shri. BhagwanthKhuba, Ms.PratimaBhoumik, ShRanjeet Singh HunduraoNaiknimbalkar, Sh. PrathapSimha and ShriShivakumar C. Udasi, Hon'ble MPs regarding "Juvenile Justice (Care And Protection Of Children) Act, 2015**

**State/UT-wise juveniles case pending at the end of year, 2019 (Source: Crime in India)**

S. No.	State/UT	Cases pending at End of Year,2019
1	Andhra Pradesh	852
2	Arunachal Pradesh	102
3	Assam	228
4	Bihar	1386
5	Chhattisgarh	3385
6	Goa	78
7	Gujarat	1758
8	Haryana	1614
9	Himachal Pradesh	103
10	Jammu & Kashmir	453
11	Jharkhand	111
12	Karnataka	600
13	Kerala	327
14	Madhya Pradesh	7304
15	Maharashtra	6980
16	Manipur	6
17	Meghalaya	116
18	Mizoram	1
19	Nagaland	7
20	Odisha	49
21	Punjab	356
22	Rajasthan	1757
23	Sikkim	19
24	Tamil Nadu	2992
25	Telangana	1282
26	Tripura	74
27	Uttar Pradesh	1395
28	Uttarakhand	105
29	West Bengal	1534
30	A&N Islands	140
31	Chandigarh	127
32	D&N Haveli	31
33	Daman & Diu	15
34	Delhi	3552
35	Lakshadweep	0
36	Puducherry	317
	<b>TOTAL</b>	<b>39156</b>